## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017. AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CP(IB) SR No. 4491/9/HDB/2017  Nithin Grains & Mills Pvt Ltd  Vishwabharti Foods Pvt Ltd  Nithin Grains & Mills Pvt Ltd		
NAME OF THE COMPANY			
NAME OF THE PETITIONER(S)			
NAME OF THE RESPONDENT(S)			
UNDER SECTION	Sec 9 of IBC		

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Manar Geal Thomas	Advocate	manargecilthomas	Mand
		9618574425	

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## ORDER

Heard Shri Manar Gecil Thomas, learned counsel representing on behalf of Senior counsel Mr. Rahuk R Totala, requested to post the case to some other date and in the meanwhile he will comply with the objections raised.

Post the case on 19/12/2017

**MEMBER (Technical)** 

**MEMBER (Judicial)** 

Seshu